

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 20/TT/2014

Date: 6.6.2014

To
Chief Finance & Accounts,
Powerlinks Transmission Ltd.,
10th Floor, DLF Tower
A District Centre Jasola,
New Delhi-110025

Subject: Petition for Truing-up of Annual Transmission Charges for the period FY 2009-13 and Revised Estimates of FY 2013-14 for 400 kV Double Circuit Gorakhpur – Lucknow Transmission Line and 400 kV Double Circuit Bareilly – Mandola Transmission Line, in Northern Region associated with Tala Hydro Electric Project, East-North Interconnector and Northern Region Transmission System.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

1. When and under which head was licence fee capitalized? Why the fact regarding excess License Fee refund was not brought out in Petition No. 287/2009, filed by petitioner for 2009-14 tariff block;
2. Details of Consultancy Fee capitalized up to 31.3.2009 and the head under which this was admitted by the Commission;
3. In respect of IDC and Additional Capital Expenditure,
 - a) Methodology adopted by the petitioner for calculation of IDC corresponding to Additional Capital Expenditure, clearly indicating the phasing of expenditure, rate of interest, date and amount of drawl and repayment and their corresponding supporting documents.
 - b) Whether IDC was claimed in the earlier petition no.287/2009.
 - c) Justification for claiming IDC in the present petition.
 - d) Auditor's Certificates for Additional Capital Expenditure claimed for the period 2009-14 which must include the major heads (as indicated in the Auditor's Certificate of the previous petitions) along

with the IDC/IEDC. The Additional Capital Expenditure amounts being claimed in the petition should reconcile with the Auditor's Certificates.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)

